

DAILY BOARD
H.H.J. SHRI. R.S. PAVASKAR
C.R. NO.42
DATE : 05-09-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	BAIL APPLN NDPS 100960/2020	Hanif Hasan Patel Vs The State Of Andheri Police Station	Order	
2	REMAND APPLN NDPS 100881/2019	The State- Bandra Police Station Vs Kais Firoz Khan	Appearance	
3	BAIL APPLN NDPS 100940/2020	Khaliquzzama Qamruzzama Khan @ Ke. Ke. @ Khali Bhai Vs The State of Maharashtra through ATS Juhu Unit, Mumbai.	Appearance	
4	BAIL APPLN NDPS 100963/2020	Mohammad Sabi Alias Sabiya Safiulla Farauqee Vs The State - Dharavi Police Station, Mumbai	Appearance	
5	REMAND APPLN NDPS 100452/2020	STATE GOVERNMENT GHATKOPAR POLICE STATION Vs ANUP ASHOK REDKAR @ MONU	Production of Accused	
6	REMAND APPLN NDPS 100451/2020	STATE GOVERNMENT Vs Mohammad Faiyaz Mukhtar Khan and Anr.	Production of Accused	
7	REMAND APPLN NDPS 100475/2020	The State of Maharashtra Vs Dilshad Abdul Kalam Khan	Production of Accused	
8	REMAND APPLN NDPS 100480/2020	STATE GOVERNMENT Vs Vishal Vijay Yadav	Production of Accused	
9	REMAND APPLN NDPS 100491/2020	The State of Maharashtra Vs Khadikul Jama Khan @ Khali @ K. K. @ Khali Bhai	Production of Accused	

10	REMAND APPLN NDPS 100520/2020	The State of Maharashtra Through N C B Vs Adedoja Lawis Francis @ Seriki kumar Adekunle	Production of Accused	
11	REMAND APPLN NDPS 100540/2020	The State of Maharashtra through Charkop Police Station, Mumbai Vs Chiboy Francis	Production of Accused	

